**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**12. MA 507/2018 MA 2180/2019 MA 2896/2019 CA 321/2022**
**In C.P. 211/2017**

**CORAM:**
**SHRI SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH (Retd.)**
**HON'BLE MEMBER (T)** **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2022**

**NAME OF THE PARTIES:** **Mr. Milind G. Kulkarni**
**Vs.**
**C. V. Kand Consultants Pvt. Ltd.**
**IN THE MATTER OF**
**Sunil Kand & Anr.**
**Vs.**
**C.V. Sunil Kand Consultants Pvt. Ltd. Ltd. & Ors.**

**APPEARANCE :**

**CA NO. 321/2022**
**FOR APPLICANT :** Adv. Prachi Wazalwar a/w Adv. Heena Vichare

**FOR RESPONDENT :** Adv. Hursh Meghani a/w Vidhi Chikhal i/b S. D. Israni Law Chambers for Respondent No. 2 and 3.
Adv. Rahul Deshpande i/b M V Kini Law Firm in CA 321/ 2022 for respondent No. 4

**Section: Rule 11 of NCLT Rules, 2016 & Sec. 241-242 of Companies Act, 2013**

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**ORDER**

The Court is convened through Virtual Hearing (VC).

**CA 321/2022** – List **CA No. 321/2022** on **11.10.2022** for hearing.

(High on Board)

**Sd/-**
**SHYAM BABU GAUTAM**
**Member (Technical)**

**Sd/-**
**JUSTICE P. N. DESHMUKH**
**Member (Judicial)**

26.09.2022
Sapana